

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306

CA (CAA) 128/ND/2019 Appeal No- 647/230- 232/ND/2019

IN THE MATTER OF:

Venus Management Consultants Pvt Ltd

....Applicant

SECTION

Under Section 230-232

Order delivered on 15.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. A perusal of the order sheet shows that on previous dates also i.e. on 19.09.2019 & 23.09.2019 none was present on behalf of both the parties. Accordingly, dismissed for want of prosecution.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)